



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,26th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/539/2015	MD. TARA MIA Versus THE DEPUTY COMMISSIONER and 13 ORS,	MR.J AHMED MR A N AHMED MS.S KALITA	GA, ASSAM MR.M U MAHMUD(R-4,5&7) MR A GONI(R-4,5&7) MR.M DAS(R-4,5&7) MR.M ALIR-4,5and7 MR.M R Z CHOUDHURY(R-4,5&7)
2	I.A./1871/2015 WITH STAY PETITION in MACApp./255307/2015	THE UNITED INDIA INSURANCE CO. LTD. Versus MD. SARUPAI ALI and ANR,	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA MRN BHUYAN	
	WITH MACApp./255307/2015 (Filing Number)	THE UNITED INDIA INSURANCE CO LTD Versus MD SARUPAI ALI and ANR		
3	I.A./890/2016 in MACApp./249558/2015	MRS. HAFIJA BEGUM and ANR Versus MD. MAHIBUL HAQUE and 2 ORS,	MR.M TALUKDAR MS.D KALITA	
	WITH MACApp./249558/2015 (Filing Number)	MRS HAFIJA BEGUM and ANR Versus MD MAHIBUL HAQUE and 2 ORS		
4	I.A.(Civil)/1661/2019 WITH STAY PETITION in MACApp./4000/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus MRS. PADUMI KALITA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
	WITH MACApp./4000/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus MRS PADUMI KALITA AND 2 ORS		
5	I.A.(Civil)/754/2020 in Arb.A./3055/2020	TATA MOTORS FINANCE LIMITED Versus SRI TANKESWAR DAS AND ANR	MR. S BAROOAH	
	WITH Arb.A./3055/2020 (Filing Number)	TATA MOTORS FINANCE LIMITED Versus SRI TANKESWAR DAS AND ANR	MR. S BAROOAH	

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LEAVE NOTE OF ADVOCATES FOR 26/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR. A BHATTACHARYA	14-10-2021	To	26-10-2021
5)	MR M BHATTACHARYA	14-10-2021	To	26-10-2021
6)	MR S SARMA	25-10-2021	To	12-11-2021
7)	MR. A DAS	25-10-2021	To	12-11-2021
8)	MR. L SHARMA	25-10-2021	To	23-12-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1863/2020	PUNJAB NATIONAL BANK AND ANR. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM SC, REVENUE
2	WP(C)/3432/2020 FIXED	JUGAL KISHORE MEDHI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM
3	WP(C)/5426/2020	AKHERUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 26/10/2021

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Arb.P./4/2019 FIXED	M/S. JAY BHAWANI VINAYAK TRADING Versus GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
2	Arb.P./45/2020 FIXED	SURAJIT PHUKAN AND ANR. Versus DWARIKA GOHAIN @ DARIKA GOHAIN AND 3 ORS.	MR S KHOUND R SARMAH MS. N BORAH	MR R CHAKRAVORTY
3	CRP/73/2020	KOMMI RIBA Versus THE STATE OF ASSAM AND 11 ORS.	MR R HUSSAIN	DR. R SARMAH DR. R SARMAH MS. M PAUL MS. M PAUL SC, PWD SC, N C HILLS
4	WP(C)/514/2020	INDIAN OVERSEAS BANK AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P J SAIKIA (R4) MR. R S MISHRA (R4) SC, REVENUE
5	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	SC, HEALTH AND F W

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